

**GOVERNMENT OF INDIA  
OVERSEAS INDIAN AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4010  
ANSWERED ON:19.02.2014  
REMITTANCES FROM INDIANS  
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**Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:**

- (a) the number of Indians employed and settled in various countries abroad and the amount of remittance that India received from them during the last three years, country-wise and year-wise;
- (b) whether there has been a decline in the total remittances by NRIs during the above period and if so, the reasons therefor;
- (c) whether the number of NRIs returning to the country have increased over the years
- (d) if so, the details thereof and the reasons therefor; and
- (e) the details of the arrangements made for their smooth resettlement?

**Answer**

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a) to (b): The number of Indians diaspora employed and settled in various countries abroad is estimated to be approximately 25 million . As per information received from Reserve Bank of India, amount of remittances recorded is as under.

Table 1: Private Transfers  
(US\$ Billion)

Year	Gross
2010-11	55.6
2011-12	66.1
2012-13	67.6

The regionwise distribution is as under:  
(in US\$ Billion)

S.No.	Country	2010-11	2011-12	2012-13
1	Gulf countries	20-506	24-382	24-934
2	North America	19-097	22-706	23-220
3	South America	1-449	1-723	1-762
4	Europe	6-794	8-078	8-260
5	Africa	1-618	1-923	1-967
6	East Asia	3-734	4-440	4-541
7	Others	2-421	2-878	2-943
	Total	55-618	66-129	67-627

It is clear from the above information that there is no decline in remittances.

(c) to (d): The number of persons granted emigration clearances in the year 2011, 2012 and 2013 was 626565, 747041 and 816655 respectively. Ministry of Overseas Indian Affairs (MOIA) do not compile data on the number of NRIs returning to the country. However, according to a study conducted by Centre for Development Studies, Thiruvananthapuram, Kerala compared to the increase in the growth of emigrants, the number of NRIs returning to the country have not increased over the years.

(e) Resettlement of the returnees rests mainly with the State Governments. The State Governments have been advised t hat the existing State or Central sector schemes may be used for the rehabilitation of returnees. Ministry has introduced Mahatama Gandhi Pravasi Suraksha Yojana (MGPSY) for Emigration Check Required (ECR) category workers going to ECR countries. It is voluntary scheme wherein the subscriber can save for pension and resettlement besides getting insurance benefits.